

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH, ALLAHABAD.

(P)

Allahabad, this the 22nd day of May 2003.

QUORUM : HON. MR. JUSTICE R.R.K. TRIVEDI, V.C.  
HON. MAJ. GEN. K. K. SRIVASTAVA, A.M.

O.A. No. 298 of 1997

Gulab Chand S/O Sri Hori Lal, aged about 42 years R/O Fatah,  
Mirzapur..... .... .... Applicant.

Counsel for applicant : Sri Wasim Alam.

Versus

1. Union of India owning and representing the Northern Railway  
Notice to be served upon The General Manager, Northern Railway, Headquarters Office, Baroda House, New Delhi.
2. The Divisional Railway Manager, Northern Railway, D.R.M. Office, Allahabad (The Revising Authority).
3. Shri D.P. Singh, The Divisional Commercial Manager, Northern Railway, D.R.M. Office, Allahabad.
4. Shri L.B. Chauhan, Commercial Inspector (Planning), N.Rly. D.R.M. Office, Allahabad.

..... .... .... Respondents.

Counsel for respondents : Sri P. Mathur.

ORDER (ORAL)

BY HON. MR. JUSTICE R.R.K. TRIVEDI, V.C.

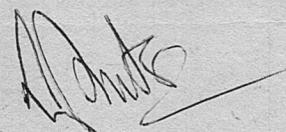
By this O.A. filed under section 19 of A.T. Act, 1985, applicant has challenged the memorandum of charge dated 26.6.1995 (Annexure-I) by which the ~~disciplinary~~ <sup>disciplinary</sup> proceedings have been initiated against the applicant for the charges that he extended the date of journey of tickets, which was returned by the passengers for cancellation of such tickets. Instead of cancellation of such tickets, he revalidated them against the rule and pocketed the Railway revenue which would have ~~been~~ arrived as cancellation charges. On the basis of memo of charge, an enquiry was completed and report was submitted on 12.3.1997.

*[Signature]*

(19)

2. In the circumstances we do not find any good ground for interference at this stage. The O.A. is dismissed. However, considering <sup>that</sup> ~~the matter~~ <sup>is</sup> very old, this petition is disposed of with the direction to respondents to conclude <sup>within four months</sup> the disciplinary proceedings from the date a copy of this order is filed before them.

No order as to costs.



A.M.



V. C.

Asthana /